

Patna High Court

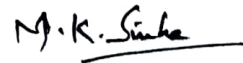
Notice

In view of migration from e-filing 1.0 to e-filing 3.0, the e-filing for this Hon'ble Court shall remain closed from 12:00 Noon of **10th November, 2023** till **27th November, 2023**. Further, after opening of this Hon'ble Court post-'Diwali, Dawat & Chhath Puja Holidays', filing in **physical mode** alone shall remain available for the period **22nd November, 2023** to **25th November, 2023** (during office hours).

Kindly take notice that:-

1. Ld. Advocates will have to submit cases that are in the compliance stage before 12:00 Noon on 10th November, 2023.
2. Cases disapproved during this transition and draft stage cases will not be migrated to the e-filing portal, and Ld. Advocates will need to re-register them.
3. Physical filing shall only be accepted subject to prior e-filing on the following email Ids during court hours:-
 - (a) For Criminal matters :- efiling.phc-bih@gov.in
 - (b) For Civil matters: - efilingcivil.phc-bih@gov.in

By the order of Hon'ble the
Chief Justice



9th November, 2023
Patna High Court, Patna

Registrar General